

## Declaration of Assets and Llabilities

Year 2022 - 2023

, QUTENDRA KUN	A.R., son/daughter/wife of SHRIRATEN-DRA MAH76
aged 42 years,	belonging to BIHAR VIDHAW SABHA PATNI
service and presently working as	OffICE ATTENDINITIE
give herein below the details of th	e assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants	;*;

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

5r.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dapendant-2 Name	Dependant-3 Etc. Name
(i)	Cash	NIL	PRIYANKA KUMARI	SHUBHAM KUMAR	SHASHANK KUMAR	AND AND THE REAL PROPERTY.
(11)	Deposits in Banks, Financial	SBI	581		A CALL	
A Partie of the Control of the Contr	Institutions And Non-Banking Financial Companies	19825+	50,00 f			
		VIDHA	1	and the second s		L. Cold Association
(iii)	Bonds, Debentures and Shares In companies	NIL				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	26,978f	6/24/492 POSTAL 1000/HONN	0	42	an alakakan ilima
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			and the second
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 20GM SILVER 10GM	•		and the second s
(vii)	Other assets, such as values of claims / interests	NIL	NIL			To the state of th

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

of the same of the

	nave to be indicated	Self	PRIYANK	December of	Dependant-2 Name	Dependant-3 Etc. Name
Sr. No.			Name(S)	Manne	Ed Estima	
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		5ampato Patna 363,486 1056570 350,000			
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			and the longer control years about the security to the party of the security to the security t		
(順)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	The state of the s				
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v).	Others (such as interest in property)			decide .	-	tie Brancial

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Mame & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBIVIDHANMANDAL	- 5-06 Blus
(a)	(ii) Loans from financial	PATNA	350000 fm
	(iii) Government Dues: (a) dues to departments dealing with government	and the control of the control	
	(b) dues to departments dealing with supply of water	Control Contro	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		ES AMAZONO TO THE TOTAL TO THE
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		2000
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CORPKOOL8-F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal D</u>	etall	
GPF/CPF/PRAN No.	;-	PTS/BLA 1166
Gender	;	(M/F)
Date of Birth	* W.	03011981 (DD/MM/YYYY)
Class/Group	; <del>-</del>	(A/B/C)
Cadre	ţw	BIHAR SECRETARIAT SERVICE  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)
		5.5.5. Dillip depresentation and the
iome District	;**	VAISHALI
I hereby d knowledge and be		that the above details are true to the best of my

Signature BUTENDRA KUMAR Name of Employee: BUTENDRA KUMAR

Designation: O.S.F.I.C.E. A.T.T.ENDENTE

Date: 6-2-2023

Place: PATNA.

Department: B.I. H. J. R. W.I. D.H. JAW. SABHA PATNI

Mote:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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